

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

BEFORE THE REGISTRAR MR. SANJAY PARIHAR

Petition(s) for Special Leave to Appeal (Crl.) No(s).
2307-2315/2016

THE STATE OF UTTAR PRADESH

Petitioner(s)

VERSUS

HARI PRASAD & ORS.

Respondent(s)

Date : 22-08-2017 These petitions were called on for hearing today.

For Petitioner(s) Mr.Ashutosh Kr.Sharma,Adv.
Ms.Pragati Neekhara, AOR

For Respondent(s) Mr.Suraj Singh,Adv.
Mr.Pradeep Misra, AOR

Ms.Vanshaja Shukla, AOR

UPON hearing the counsel the Court made the following
O R D E R

Service of notice is complete on the respondent Nos.1 & 4, but no one has entered appearance on their behalf.

Four weeks time as last chance is given to the respondent Nos.2 & 6 to file the counter affidavit.

The respondent Nos.3,5 & 7 have failed to file the counter affidavit within the period stipulated under the rules.

List the matter again on 10.10.2017.

SANJAY PARIHAR
Registrar

SB